

**DIRECTORATE GENERAL OF FOREIGN TRADE
SCOMET DIVISION**

Minutes of IMWG Meeting No. 05/2021-22 on SCOMET held on 18.08.2021 at New Delhi

Meeting No. 05(2021-22) of Inter-ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 18.08.2021 to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 116 applications (including 84 Deferred cases) were considered by the IMWG, out of which total 44 cases were "Approved" (07 post-facto approval, 14 clear approvals and 23 cases subject to clear and un-conditional NOC of one IMWG member) and 03 cases to be "Dropped" from the Agenda (on the request of the firm) and remaining 69 cases "Deferred" due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms.

3. After approval of cases by the IMWG and fulfilling other conditions, the export authorisations are issued within three working days. The original copy of Export Authorization is sent through Speed Post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including Customs from weblink : <https://tinyurl.com/4x3krax6>. The applicant exporter may check the updated position of their cases from the DGFT website from the above link and avoid sending mail for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on the online SCOMET Applications are indicated in the tabulated statement given below:

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG
1.	M/s CNC TECHNICS PVT LTD, HYDERABAD, TELANGANA	01/21/089/50539/AM21	Deferred
2.	M/s CNC TECHNICS PVT LTD, HYDERABAD	01/21/089/50540/AM21	Deferred
3.	M/s DYNA BIOTECH, PUNE	01/21/089/50542/AM21	Deferred
4.	M/s SARTORIUS STEDIM INDIA PVT. LTD., BENGALURU, KARNATAKA	01/21/089/50547/AM21	Approved subject to NOC/ clearance from one agency
5.	M/s ORDNANCE FACTORY BOARD, ITARSI	01/21/089/50056/AM22	Approved subject to NOC/ clearance from one agency
6.	M/s ORDNANCE FACTORY BOARD, ITARSI	01/21/089/50059/AM22	Deferred
7.	M/s ALKYL AMINES CHEMICALS LIMITED, MUMBAI	01/21/089/50060/AM22	Approved
8.	M/s GMM PFAUDLER LTD, DIST GUJARAT	01/21/089/50081/AM22	Deferred
9.	M/s PRAGMETIS PHARMASERVE LLP, AHMEDABAD, GUJARAT	01/21/089/50098/AM22	Dropped from the Agenda due to unresponsive applicant exporter
10.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED, BANGALORE, KARNATAKA	01/21/089/50101/AM22	Approved subject to NOC/ clearance from one agency

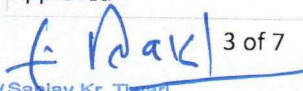

संजय कुमार तिवारी / Sanjay Kr. Tiwari 1 of 7
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

11.	M/s TONBO IMAGING INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50115/AM22	Approved subject to NOC/ clearance from one agency
12.	M/s TONBO IMAGING PRIVATE LIMITED,BANGALORE	01/21/089/50116/AM22	Approved subject to NOC/ clearance from one agency
13.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50124/AM22	Approved
14.	M/s SABIC RESEARCH AND TECHNOLOGY PVT LTD,BENGALURU	01/21/089/50125/AM22	Deferred
15.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50144/AM22	Deferred
16.	M/s PREMIER EXPLOSIVES LIMITED,SECUNDERABAD, TELANGANA	01/21/089/50151/AM22	Approved subject to NOC/ clearance from one agency
17.	M/s L&T VALVES LIMITED,KANCHEEPURAM	01/21/089/50159/AM22	Deferred
18.	M/s L&T VALVES LIMITED,KANCHEEPURAM	01/21/089/50160/AM22	Deferred
19.	M/s BPE BIOTREE INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50163/AM22	Approved
20.	M/s TI ANODE FABRICATORS (P) LTD,CHENNAI, TAMILNADU	01/21/089/50164/AM22	Deferred
21.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI- TAMIL NADU,TAMIL NADU	01/21/089/50165/AM22	Approved subject to NOC/ clearance from one agency
22.	M/s BION INTERNATIONAL,AHMEDABAD	01/21/089/50168/AM22	Deferred
23.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED,BENGALURU	01/21/089/50171/AM22	Approved
24.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	01/21/089/50173/AM22	Deferred
25.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50174/AM22	Approved
26.	M/s SOLAR INDUSTRIES INDIA LIMITED,NAGPUR	01/21/089/50175/AM22	Deferred
27.	M/s TATA CONSULTANCY SERVICES LIMITED,MUMBAI	01/21/089/50177/AM22	Approved
28.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50178/AM22	Approved
29.	M/s SULZER INDIA PRIVATE LIMITED,PUNE	01/21/089/50180/AM22	Deferred
30.	M/s BALAJI AMINES LIMITED,SOLAPUR, MAHARASHTRA	01/21/089/50182/AM22	Approved
31.	M/s QUALCOMM INDIA PRIVATE LIMITED, BANGALORE	01/21/089/50183/AM22	Dropped from the Agenda on the request of the firm
32.	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50184/AM22	Approved
33.	M/s FLOWJET VALVES PRIVATE LIMITED,AHMEDABAD	01/21/089/50186/AM22	Dropped from the Agenda due to unresponsive applicant exporter
34.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI	01/21/089/50187/AM22	Deferred

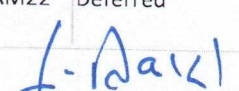

 संजय कुमार तिवारी / Sanjay Kr. Tiwari
 उप महा निदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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35.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI	01/21/089/50188/AM22	Deferred
36.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED,CHENNAI	01/21/089/50189/AM22	Approved
37.	M/s GMM PFAUDLER LTD,DIST GUJARAT	01/21/089/50191/AM22	Deferred
38.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50192/AM22	Approved
39.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,BANGALORE	01/21/089/50193/AM22	Approved
40.	M/s SULZER INDIA PRIVATE LIMITED,PUNE	01/21/089/50194/AM22	Approved subject to NOC/ clearance from one agency
41.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED,	01/21/089/50195/AM22	Approved subject to NOC/ clearance from one agency
42.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50196/AM22	Approved subject to NOC/ clearance from one agency
43.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50197/AM22	Approved subject to NOC/ clearance from one agency
44.	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50198/AM22	Approved
45.	M/s TATA CONSULTANCY SERVICES LIMITED,MUMBAI	01/21/089/50199/AM22	Approved
46.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50200/AM22	Deferred
47.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50201/AM22	Deferred
48.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED,BENGALURU	01/21/089/50202/AM22	Deferred
49.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50203/AM22	Approved subject to NOC/ clearance from one agency
50.	M/s SACHIN INDUSTRIES LIMITED,AHMEDABAD	01/21/089/50204/AM22	Approved subject to NOC/ clearance from one agency
51.	M/s EXCEL INDUSTRIES LIMITED,MUMBAI	01/21/089/50205/AM22	Deferred
52.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI- TAMIL NADU	01/21/089/50206/AM22	Approved subject to NOC/ clearance from one agency
53.	M/s UPL LIMITED,MUMBAI	01/21/089/50207/AM22	Deferred
54.	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50208/AM22	Deferred
55.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50209/AM22	Deferred
56.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50210/AM22	Approved
57.	M/s GE OIL & GAS INDIA PRIVATE LIMITED,COIMBATORE	01/21/089/50212/AM22	Approved
58.	M/s ALKYL AMINES CHEMICALS LIMITED,NAVI MUMBAI	01/21/089/50214/AM22	Approved subject to NOC/ clearance from one agency
59.	M/s UPL LIMITED,MUMBAI	01/21/089/50216/AM22	Approved

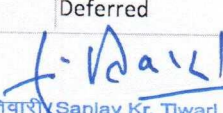
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 संजय कुमार तिवारी / Sanjay Kr. Tiwari
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

60.	M/s ALKYL AMINES CHEMICALS LIMITED,NAVI MUMBAI	01/21/089/50217/AM22	Deferred
61.	M/s ALKYL AMINES CHEMICALS LIMITED, MUMBAI	01/21/089/50218/AM22	Approved subject to NOC/ clearance from one agency
62.	M/s CNC TECHNICS PVT LTD,HYDERABAD,TELANGANA	01/21/089/50220/AM22	Approved subject to NOC/ clearance from one agency
63.	M/s RADIANT ADVANCED SYSTEMS PRIVATE LIMITED,MANOHARBAD MANDAL	01/21/089/50221/AM22	Deferred
64.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	01/21/089/50222/AM22	Approved
65.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED,NAVI MUMBAI	01/21/089/50223/AM22	Deferred
66.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50224/AM22	Approved subject to NOC/ clearance from one agency
67.	M/s ALKYL AMINES CHEMICALS LIMITED, MUMBAI	01/21/089/50225/AM22	Approved subject to NOC/ clearance from one agency
68.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,BANGALORE	01/21/089/50228/AM22	Deferred
69.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50229/AM22	Approved
70.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50230/AM22	Approved
71.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50231/AM22	Deferred
72.	M/s SARTORIUS STEDIM INDIA PRIVATE LTD,Bengaluru	01/21/089/50232/AM22	Deferred
73.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50233/AM22	Deferred
74.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50234/AM22	Approved
75.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50235/AM22	Deferred
76.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50236/AM22	Deferred
77.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50237/AM22	Deferred
78.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED,Benagaluru	01/21/089/50238/AM22	Deferred
79.	M/s KRISHNA SYNTHETICS,KANPUR,UTTAR PRADESH	01/21/089/50239/AM22	Deferred
80.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD,MUMBAI	01/21/089/50240/AM22	Approved subject to NOC/ clearance from one agency
81.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED,NAVI MUMBAI	01/21/089/50241/AM22	Deferred
82.	M/s SEVERN GLOCON INDIA PRIVATE LTD,CHENNAI	01/21/089/50242/AM22	Deferred
83.	M/s MADRAS FLUORINE PRIVATE LIMITED,CHENNAI	01/21/089/50243/AM22	Deferred
84.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50244/AM22	Deferred
85.	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED,PUNE/MAH.	01/21/089/245/AM22	Deferred
86.	M/s MILACRON INDIA PRIVATE LIMITED,AHMEDABAD	01/21/089/246/AM22	Deferred


 संजय कुमार तिवारी / Sanjay Kr. Tiwari
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 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
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87.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/247/AM22	Deferred
88.	M/s SS P PRIVATE LIMITED,FARIDABAD	01/21/089/248/AM22	Deferred
89.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,BANGALORE	01/21/089/249/AM22	Approved subject to NOC/ clearance from one agency
90.	M/s ERICSSON INDIA PRIVATE LIMITED,NEWDELHI	01/21/089/250/AM22	Deferred
91.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/251/AM22	Approved subject to NOC/ clearance from one agency
92.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	01/21/089/252/AM22	Deferred
93.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/254/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency
94.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED,Ahmedabad	01/21/089/253/AM22	Deferred
95.	M/s MADRAS FLUORINE PRIVATE LIMITED,CHENNAI	01/21/089/255/AM22	Deferred
96.	M/s HLE GLASCOAT LIMITED,NAVSARI	01/21/089/256/AM22	Deferred
97.	M/s TONBO IMAGING INDIA PRIVATE LIMITED,BANGALORE	01/21/089/257/AM22	Deferred
98.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED,Ahmedabad	01/21/089/258/AM22	Deferred
99.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,CHENGALPATTU	01/21/089/259/AM22	Deferred
100.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE	01/21/089/260/AM22	Deferred
101.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE	01/21/089/261/AM22	Deferred
102.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	01/21/089/262/AM22	Deferred
103.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED,Ahmedabad	01/21/089/263/AM22	Deferred
104.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/264/AM22	Deferred
105.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD.,DADAR, MUMBAI, MAHARASHTRA	01/21/089/265/AM22	Deferred
106.	M/s CALIMARA MATTERS PRIVATE LIMITED,SARIGAM GUJARAT	01/21/089/266/AM22	Deferred
107.	M/s INDO AMINES LIMITED,DOMBIVLI, MAHARASHTRA	158786/AM22	Deferred
108.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	160018/AM22	Deferred
109.	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM GUJARAT	160593 /AM22	Deferred
110.	M/s AMINES & PLASTICIZERS LTD. , MUMBAI	161047/ AM22	Deferred
111.	M/s BALAJI AMINES LTD. , SOLAPUR	161302/ AM22	Deferred
112.	M/s INTEL TECHNOLOGY INDIA PVT.LTD. BENGALURU	161945 /AM22	Deferred
113.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED, BANGALORE	162065/ AM22	Deferred
114.	M/s CALIMARA MATTERS PVT LIMITED, GUJARAT	162454/AM22	Deferred
115.	M/s CALIMARA MATTERS Pvt LTD, GUJARAT	163373/ AM22	Deferred
116.	M/s NAVIN FLUORINE INTERNATIONAL LTD. MUMBAI	163686/AM22	Deferred


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 उप महानिदेशक विदेश व्यापार
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 विदेश व्यापार महानिदेशालय
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 वाणिज्य एवं उद्योग मंत्रालय
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5. Apart from the Agenda cases placed before the committee as tabulated at Para 4 above, the Committee also reviewed a few cases 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on new facts / comments from the IMWG members, the decision was changed from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

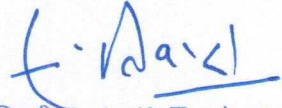
Decision of IMWG on previously considered cases

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 01 dated 26.04.2021	Decision of IMWG in Meeting No. 05 dated 18.08.2021
1.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/492/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. Based on the new facts provided by the firm, the case is being reviewed.

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 02 dated 25.05.2021	Decision of IMWG in Meeting No. 05 dated 18.08.2021
1.	M/s GMM PFAUDLER LTD, DIST GUJARAT	01/21/089/443/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Rejected in terms of factor/criteria under Para 2.74(l)(a) of HBP
2.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/548/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Rejected in terms of factor/criteria under Para 2.74(l)(a) of HBP
3.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/009/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Rejected in terms of factor/criteria under Para 2.74(l)(a) of HBP

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 03 dated 28.06.2021	Decision of IMWG in Meeting No. 05 dated 18.08.2021
1.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/545/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. Based on the new facts provided by the firm, the case is being reviewed.
2.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/005/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Rejected in terms of factor/criteria under Para 2.74(l)(a) of HBP

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 04 dated 28.07.2021	Decision of IMWG in Meeting No. 05 dated 18.08.2021
1.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/047/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.


 संजय कुमार तिवारी / Sanjay Kr. Tiwari
 Dy. Director General of Foreign Trade
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 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically **Approved** on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Approved subject to NOC/ clearance from one agency :** Cases which are shown as **Approved subject to NOC/** clearance from one agency implies that the NOC is pending from any one IMWG member and export authorisation shall be issued only after receipt of clear and un-conditional NOC of that Deptt. / Org. In case there is variance in the views of IMWG members, the case shall be kept on hold and placed before next IMWG for discussions.

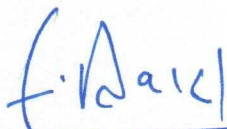
(v) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(vi) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been **Approved** due to end use / user concern or break in supply chain.

(vii) **Dropped:** Cases which are shown as **Dropped** implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(viii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for **Approved** SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically **Approved** on the IMWG portal and secondly when export license is generated.

Note : SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only. However, a copy of export authorisation is sent through email immediately after issue.


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उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi